

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MOHANBIR HI-TECH BUILD PRIVATE LIMITED
OPERATING IN THE BUSINESS OF CONSTRUCTION, SALE-PURCHASE RENTING OF RESIDENTIAL AND/OR
COMMERCIAL FLAT AND TO PROVIDE CONSULTANCY IN THE FIELD OF REAL ESTATE ON COMMISSION
BASIS AT DELHI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MOHANBIR HI-TECH BUILD PRIVATE LIMITED CIN: U70102DL2014PTC271340 PAN: AAJCM6196R
2.	Address of the registered office	Regd. Office: Dev House, 260-261, Tribhuvan Complex, Ishwar Nagar, New Friends Colony, New Delhi, India, 110065.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Village Morta, Pargana Jalalabad, Tehsil & District Ghaziabad
5.	Installed capacity of main products/ services	The Corporate Debtor has no installed capacity for its main products/services.
6.	Quantity and value of main products/ services sold in last financial year	Land of approx. 2112 sq. mt. was sold in last FY 2024-2025, as per the information given by SBOD
7.	Number of employees/ workmen	No information available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at cirp.mohanbir@npvinsolvency.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at cirp.mohanbir@npvinsolvency.in
10.	Last date for receipt of expression of interest	21-11-2025
11.	Date of issue of provisional list of prospective resolution applicants	23-11-2025
12.	Last date for submission of objections to provisional list	28-11-2025
13.	Date of issue of final list of prospective resolution applicants	29-11-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-12-2025
15.	Last date for submission of resolution plans	31-12-2025
16.	Process email id to submit Expression of Interest	cirp.mohanbir@npvinsolvency.in
17.	Details of the corporate debtor's registration status as MSME.	Not Registered with MSME.

Atul Tandon



IPE – NPV Insolvency Professionals Private Limited
(Formerly Known as Mantrah Insolvency Professionals Private Limited)

Through its Director – Mr. Atul Tandon
Appointed as Deemed Resolution Professional
In the Matter of Mohanbir Hi-Tech Build Private Limited
IBBI Reg. No: IBB/ IPE-0040/ IPA-2/ 2022-23/ 50021

AFA validity up to: 31.12.2025

Address - 10th Floor, 1003, Zion Z1, Ramdas Road, Near Avalon Hotel
Thaltej, Ahmadabad, Gujarat – 380059.

Date: 06.11.2025
Place: New Delhi

Email for Correspondence - cirp.mohanbir@npvinsolvency.in

[illegible]

PROTECTING INVESTING FINANCING ADVISING

Aditya Birla Housing Finance Ltd.

Registered Office: Indian Rayon Compound, Verval, Gujarat 362266
Branch Office: Aditya Birla Housing Finance Limited No. W/7, 18 Floor, Vijaya Building Barabankhara Road, New Delhi - 110001

1. ABFL Authorized Officer Mandep Luthra-999909078
2. Auctioneer/ Mr. Ramesh Kumar-999909078

SALE NOTICE FOR SALE OF IMMovable PROPERTY

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to rule 8(1) and rule 9(1) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrowers and the Guarantors that the below described immovable properties mortgaged/charged to the Aditya Birla Housing Finance Limited (Secured Creditor), the possession of which has been taken by the Authorized Officer of Aditya Birla Housing Finance Limited (Secured Creditor), will be put to sale by auction on As is where is, "As is what is", and "Whatever there is" on 12-12-2023, for recovery of NR. 2417778 (Rupees Rupees Thirty Four Lakhs Eighteen Thousand Seven Hundred Seventy Nine Only) as on 12-12-2023 and further interest and other expenses thereon till the date of realization, due to Aditya Birla Housing Finance Limited (Secured Creditor) from the Borrowers namely PRABHAKAR AMAR KUMAR & NEVITA PRABHAKAR.

The revenue price for the said properties is Rs. 58,58,200/- (Rupees Fifty Five Lakhs Eighty Eight Thousand Three Hundred Only) and the Earnest Money Deposit (EMD) will be INR 58,58,200/- (Rupees Three Lakhs Fifty Eight Thousand Eight Hundred Thirty Only). The last date of EMD deposit is 12-12-2023. The date for inspection of the said property is fixed on 11-12-2023 between 11:30 am to 04:00 pm.

DESCRIPTION OF IMMovable PROPERTY
ALL THAT PIECE AND PARCEL OF ENTIRE FLOOR (WITHOUT ROOF/TERRACE RIGHTS) OUT OF PROPERTY BEARING NO. R2-6A (OLD NO. 6) LAND AREA MEASURING 100 SQ. YDS, i.e. 83.61 Sq. Mtrs. OUT OF KHASRA NO. 833, SITUATED IN THE REVENUE ESTATE OF VILLAGE PALAM, DISTRICT DELHI AND CO. ONLY KNOWN AS MAHAR UPGRADE NEW DELHI-110045, WITH ALONG WITH COMMON/COMBINED RIGHTS OF MAIN ENTRANCE, PASSAGE & STAIRCASES LEADING FROM ST/1 FLOOR TO TOP FLOOR WITH OTHER RIGHTS OF THE SAID PROPERTY, AND WITH PROVISION OF ONE CAR PARKING SPACE IN ST/1 FLOOR AREA, WITH ALL THE PROPORTIONATE UNDIVIDED, INDIVISIBLE AND IMPARTIAL FEE HOLD RIGHTS OF THE LAND UNDIVIDED, HEREAFTER CALLED THE PROPERTY WITH THE PROPORTIONATE AND FEE-HOLD RIGHTS OF THE LAND IN THE SAID PROPERTY, AND BOUNDED AS:- EAST, PROPERTY NO. 6A, WEST, PROPERTY NO. 7, NORTH, GALI 10 FT. SOUTH, ROAD 20 FT.

For detailed terms and conditions of the sale, please refer to the link provided in the Aditya Birla Housing Finance Limited website: <https://homefinance.adityabirlacapital.com/properties-for-sale-under-arfaee-act> or <https://arfaee.auctioneergo.net>
Date: 06-11-2023
Place: Delhi

Authorized Officer
Aditya Birla Housing Finance Limited

FORM A

(Under Regulation 6 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S MAURYA PRINTERS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	M/s Maurya Printers Private Limited
2. Date of incorporation of corporate debtor	24/12/2003
3. Authority under which corporate debtor is incorporated / registered	ROC Delhi
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U22102DL2003PTC123691
5. Address of the registered office and principal office (if any) of corporate debtor	A-109, Okhla Industrial Area Phase-II, New Delhi, Delhi, India - 110020
6. Insolvency commencement date in respect of corporate debtor	(Copy of the Order Received on 04/11/2023)
7. Estimated date of closure of insolvency resolution process	02/05/2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Surinder Babbar IBBI Regd. No. 00019/P-0234/2021/33878
9. Address and e-mail of the interim resolution professional, as registered with the Board	C-1354 Sector 3 Rohini Delhi - 110005 Email: insolvency@mauryaprinters.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: E-19321, First Floor, Sector 3 Rohini Delhi - 110005 Email: insolvency@mauryaprinters.com
11. Last date of submission of claims	17/11/2025
12. Classes of creditors, if any, under claim	Not applicable
13. (a) of sub-section (4) of section 21, as amended by the interim resolution professional	Not applicable
14. Names of Insolvency Professionals identified as to be Authorized Representative of creditors in a class (Three names for each class)	Not applicable
15. (a) Relevant Forms and (b) Details of authorized representatives are available at	(a) Relevant Forms are available at: https://ibbi.gov.in/download-forms (b) Not applicable

Notice is hereby given that the National Company Law Tribunal (NCLT) has ordered the commencement of a corporate insolvency resolution process of M/s Maurya Printers Private Limited. The creditors of M/s Maurya Printers Private Limited, are hereby called upon to submit their claims with proof on or before 17/11/2025, 2025 in the interim resolution professional at the address mentioned against entry No. 10. The financial creditors should not submit their claims by post or by electronic means only. All other creditors must submit their claims with proof on or before 17/11/2025, 2025 in the interim resolution professional at the address mentioned against entry No. 10. Submission of false or misleading proof of claim shall attract penalties.

Sd/-
Interim Resolution Professional
M/s Maurya Printers Private Limited
IBBI/019/P-0234/2021/33878
Authorization for assignment valid till 31/12/2025

Date: 06/11/2023
Place: Delhi

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR MOHANBHAI HI-TECH BUILD PRIVATE LIMITED

ORGANIZING THE BUSINESS OF THE COMPANY IN THE FIELD OF REAL ESTATE OR COMMERCIAL AND TO PROVIDE CREDITORS OF THE COMPANY WITH THE BEST POSSIBLE RETURN ON INVESTMENT IN THE FIELD OF REAL ESTATE ON COMMISSION BASIS AT DELHI (Under sub-regulation 13(1) of regulation 364 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN/ LLP No.	MOHANBHAI HI-TECH BUILD PRIVATE LIMITED CIN: U70102DL2014PTC271340 PAN: AADJ6169R
2. Address of the registered office	Regd. Office: Dev House, 260-261, Tribhuvan Colony, New Delhi, India, 110005.
3. URL of website	Villages Motla, Pargana Jhalasindri, Tehsil & District Ghazabad
4. Details of place where majority of fixed assets are located	The Corporate Debtor has no realizable capacity for its main products/services.
5. Intended capacity for its main products/services	Land of approx. 211.22 m. sq. m. was sold in last FY 2024-2025, as per the information given by SBDO
6. Quantity and value of main products/ services sold in last financial year	No information available
7. Number of employees/workmen	Details can be sought by sending email at info@moanbhaihi-tech.com
8. Further details including last available financial statements (with schedules) of two years, i.e. details of creditors are available at URL.	Details can be sought by sending email at info@moanbhaihi-tech.com
9. Eligibility for resolution applicants, under section 25(2)(h) of the Code is available at URL.	21.11.2025
10. Last date for receipt of expression of interest	23-11-2025
11. Date of issue of provisional list of prospective resolution applicants	28-11-2025
12. Last date for submission of objections to provisional list	29-11-2025
13. Date of issue of final list of prospective resolution applicants	01-12-2025
14. Date of issue of information memorandum, evaluation of proposals and request for resolution plans to prospective resolution applicants	31-12-2025
15. Last date for submission of resolution plans	31-12-2025
16. Process email to be submitted	info@moanbhaihi-tech.com
17. Details of the corporate debtor's registration status as MSME.	Not Registered with MSME.

IPR - NPV Insolvency Professionals Private Limited
(Formerly Known as Mantra Insolvency Professionals Private Limited)

Through its Director - Mr. Atul Arora
Appointed as Deemed Resolution Professional
In the Name of M/s Mohanbhai Hi-Tech Build Private Limited
(IBBI Reg. No. -IBBI/PE/04-D/2023/25/0021)

Address: 108/Floor, 1003, Zone 1, Ramdas Road, New Delhi, India, 110005.

Address: Near Anand Hotel, Thakur, Ahmedabad, Gujarat - 380019.
Email for Correspondence: info@moanbhaihi-tech.com

Date: 06.11.2023
Place: New Delhi

"IMPORTANT"

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UTTAR PRADESH GRAMIN BANK

(Scheduled Bank Owned by Government)

Head Office: 2nd & 3rd Floor, NBCC Commercial Complex, Vardaan Khana, Gomti Nagar Extension, Lucknow-226010.

POSSESSION NOTICE (Under Rule 8(1) of Security Interest (Enforcement) Rules, 2002)

Whereas,
The undersigned being the Authorized officer of the Uttar Pradesh Gramin Bank (erstwhile Prathama UP Gramin Bank) under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act No. 54 of 2002) and in exercise of powers conferred under section 13(12) read with Rule-3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice on the date mentioned against account and stated herein calling upon to repay the amount within 60 days from the date of receipt of said notice. The borrower having failed to repay the amount, notice is hereby given to the borrower/guarantor and the public in general that the undersigned has taken possession of the properties described herein below in exercise of powers conferred on him/her under section 13(4) of the said Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002. The borrower/guarantor in particular and the public in general are hereby cautioned that any dealing with the properties and any dealings with the properties will be subject to the charge of the Uttar Pradesh Gramin Bank (erstwhile Prathama UP Gramin Bank) for the amounts and interest thereon. The borrowers are invited to provisions of sub-section (8) of section 13 of the act, in respect of time available to redeem the secured asset. Details of properties where possession had been taken is as follows:-

Sr. No.	Name of the Borrower/ Guarantor/Mortgagor/ Branch Name	Description of Immovable Properties	Outstanding Amount as per Notice	Date of Demand Notice	Date of Possession
1	Mrs. Manta W/o Kuldeep (Borrowers/Mortgagor), Kuldeep S/o Sitaram (Borrower) & Shubham Kumar (Guarantor)	All that part and parcel of the property consisting of Residential house measuring 72.09 sq. mtrs. Situated at Mohalla Tanki Colony (Near Shamshan Ghat), Shamli (in the name of Manta W/o Kuldeep Dhiman) Property is Bounded as South by: On the North by: Rasta Gali 11 Ft. Wide On the South by: House of Prem. On the East by: Rasta Gali 11 Ft. Wide On the West by: In part House of Rajendra & In part House of Donor	Rs. 9,75,642/- as on 31.03.2023 + Int. & other charges	18.09.2023	31.10.2025
2	Mrs. Vishwakarma Prashant Kumar, S/o Sitaram, Manta W/o Kuldeep (Guarantor/Mortgagor)	All that part and parcel of the property consisting of Residential house, measuring 43.34 sq. mtrs, Situated at Mohalla Tanki Colony (Near Shivaji Nagar), Shamli (in the name of Manta W/o Kuldeep Dhiman) Property is Bounded as South by: On the North by: Rasta Gali 11 Ft. Wide On the South by: House of Rajendra On the East by: House of Smt. Manta On the West by: Rasta Gali 9 Ft. 3 inches wide	Rs. 10,35,166.54/- as on 31.03.2023 + Int. & other charges	18.09.2023	31.10.2025

Date: 06.11.2023
Place: Muzaffarnagar
Authorized Officer: Uttar Pradesh Gramin Bank

TRUHOME FINANCE LIMITED

(Formerly Known As Shriram Housing Finance Limited)

Reg. Off: Srivastava Tower, 1st floor, Door No. 5, Old No. 11, 2nd Lane, Cenatopura Road, Alwarpet, Teyampet, Chennai-600018

Head Office: Level 3, Wockhatch Towers, East Wing C-2 Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051 Website: www.truhomefinance.com

DEMAND NOTICE

Notice is hereby given that the following borrower/s have defaulted in the repayment of principal & interest of the loan facilities obtained by them from the Truhome Finance Limited (formerly Shriram Housing Finance Limited) and the said loan accounts have been classified as Non-performing Assets (NPA). The Demand Notice is issued to them under section 13(2) of Securitization and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act) on their last known address. In addition to the said demand notice, they have been informed by way of public notice.

Details of Borrowers, Secured Assets, Outstanding dues, Demand Notices sent under section 13(2) and the amount claimed there under given as under:-

Borrower/Co-Borrower/ Name & Address	Property Address of Secured Assets	Demand Notice Date & Amount Due in Rs.
Mr. Idriah Ali S/o Mr. Lijayal Ali Gandhi Nagar, Shahdara, North 12, New Mustafabad, Rajiv Also At-House No. - E-1505, Kharsa No.-32/21, Village - Mustafabad, Gali No. - 8, Block-E-1, Mehra Vihar, Ilaga Shahdara, Delhi-110094. Mrs. Phool Banu W/o Mr. Idriah Ali Also At-House No. - E-1505, Kharsa No.-32/21, Village - Mustafabad, Gali No. - 8, Block-E-1, Mehra Vihar, Ilaga Shahdara, Delhi-110094. Loan Amount - Rs.33,00,000/- & 1,39,511/- L.N. - SLHJGK00000287 & SLHJGK00000305 NPA Date - 03-04-2025	All that part and parcel of the properties bearing No. E-1505, Kharsa No.-32/21, Area, measuring 39 Sq. Yards, Situated in the area of Village - Mustafabad, Gali No. - 8, Block-E-1, Mehra Vihar, Ilaga Shahdara, Delhi-110094. Boundaries of the said Property :- East : Gali 10 Ft. Wide West : Other Plot South : Other Plot	Demand Notice Date - 22-04-2025 Rs.34,34,781/- (Rupees Thirty Four Lakhs Thirty Four Thousand Seven Hundred and Eighty One Only) and Rs.1,55,872/- (Rupees One Lakh Fifty Five Thousand Eight Hundred and Seventy Two Only) as on 09-04-2025 along with further interest as mentioned heritho and incidental expenses, costs etc.
Mr. Shyam Sunder Singh C/o Mr. Ram Ratan Singh House No. RZ-17-A, Upper Ground Floor, Front Side, Block- Nandma, Mahavir Enclave, Village-Palam, South West, Delhi-110045. Also At-House No. RZ-50, L-Corner First Floor (LHS), Village- Mirzapur, Mahavir Enclave, New Delhi-110045. Mrs. Bharti Singh C/o Mr. Shyam Sunder Singh, House No. RZ-17-A, Mahavir Enclave, Palam Village, South West, Delhi-110045. Also At-House No. RZ-50, L-Corner First Floor (LHS), Village- Mirzapur, Mahavir Enclave, New Delhi-110045. Loan Amount - Rs.60,00,000/- & 2,23,172/- L.N. - SLHJGK00000323 & SLHJGK00000354 NPA Date - 03-04-2025	All that part and parcel of the properties bearing No. RZ-50, L-Corner First Floor (LHS), Without Road Rights, area Measuring 100 Sq. Yds, With one Small Car parking, out of One Khasra No.15/20/2 & 15/21/1, (Part of Khasra No.15/21), Situated in the area of Village - Mirzapur, Colony known as Mahavir Enclave, New Delhi-110045. Boundaries of the said Property :- East : Road 15 Feet Wide West : Road 15 Feet Wide North : Other Plot South : Road 20 Feet Wide	Demand Notice Date - 22-04-2025 Rs.62,41,685/- (Rupees Sixty Two Lakhs Forty One Thousand Six Hundred and Eighty Five Only) and Rs.2,34,296/- (Rupees Two Lakhs Thirty Four Thousand Two Hundred and Ninety Six Only) as on 09-04-2025 along with further interest as mentioned heritho and incidental expenses, costs etc.

You the borrowers are therefore called upon to make the payment of the outstanding dues as mentioned hereabove in full within 60 days from the date of receipt of this notice, together with interest and penal interest till the date of realization of payment, which may fall due, failing which the undersigned shall be constrained to take action under the SARFAESI Act, to enforce the abovementioned securities. Please note that as per Sec:13(1) of the said act, you are restrained from transferring the above referred securities by way of sale, lease, or otherwise without our consent.

Place: Delhi
Date: 06-11-2025

Sd/- Authorized Officer- Truhome Finance Limited
(Earlier Known as Shriram Housing Finance Limited)

WORLDWIDE ALUMINIUM LIMITED

CIN: U18189DL1999CTC33878
Registered & Corporate Office: 602 Rohit House, 3 Tollygunge Main, Connaught Place, New Delhi, Central Delhi, DL-110001, INDIA
Email: legalteam.worldwide@gmail.com, Website: www.wal.in

Statement of Audited Results of Worldwide Aluminium Limited for the quarter ended September 30, 2025

prepared in compliance with the Indian Accounting Standards (Ind-AS)

Particulars	Quarter Ended on				Half Yearly Ended on				Year Ended on	
	30th September	30th June	30th September	30th June	30th September	30th June	30th September	30th June	31st March	31st March
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	Audited
Income										
Revenue from Operations	1,618.86	1,902.34	1,071.71	3,521.21	1,450.37	6,009.59				
Other Income	-	-	1,077.78	-	54.45	0.02				
Total Income (A)	1,618.86	1,902.34	2,159.49	3,521.21	1,504.82	6,009.60				
Expenses										
Purchases of Stock-in-Trade	1,607.89	1,893.10	900.90	3,489.82	1,548.97	5,967.49				
Employee Benefits Expense	6.08	6.07	5.52	12.13	11.54	23.03				
Finance Costs	0.01	0.01	0.01	0.01	0.02	0.02				
Depreciation	-	-	-	-	-	-				
Other Expenses	3.83	3.41	1.14	7.23	5.31	18.64				
Total before Exceptional Item	1,617.79	1,899.44	1,080.57	3,508.19	1,562.84	6,009.16				
Total before Exceptional Item & tax (A+B)	1.88	10.94	(12.08)	12.02	1.98	0.42				
Profit/(Loss) before Tax	1.88	10.94	(12.08)	12.02	1.98	0.42				
Tax Expense :										
Current Tax	0.70	2.40	-	3.09	-	0.23				
Deferred Tax	0.06	0.01	-	0.07	-	(0.09)				
Profit/(Loss) for the year	0.32	8.54	(12.08)	8.86	1.98	0.28				
Other Comprehensive Income/(Loss) for the year										
Post-up share capital (Face Value of Rs. 10 each)	328.63	328.63	328.63	328.63	328.63	328.63				
Earnings per equity share (of Rs 10/- each) (not annualized, excluding year end)	296.32	296.72	289.16	296.32	289.16	287.46				
Basic and Diluted (In Rs per share)	0.01	0.28	(0.37)	0.27	0.06	0.01				

Notes on Accounts :

1) The above financial statement has been reviewed by audit committee and approved by board of directors on the respective meeting held on 4th November, 2025. These unaudited interim financial statements are prepared in accordance with the Indian Accounting Standards (Ind-AS) as prescribed under Section 133 of the Companies Act, 2013 read with Rule 3 of the Companies (Indian Accounting Standards) Rules, 2015 and relevant amendment notices thereafter.

2) In accordance with AS 108 "Operating Result", the company has determined its only one Operating Segment as Trading Business of Aluminium Metals. Since there are no other business segments in which the company operates, there are no other primary reporting segments. Therefore, the segment revenue, segment result, segment assets, segment liabilities, total cost incurred to acquire segment assets, depreciation charged are all as disclosed in financial statements.

3) Previous period figures have been regrouped and rearranged wherever considered necessary.

For Worldwide Aluminium Limited
Sd/-
Abhishek Jain
(Managing Director)

Place: New Delhi
Date: 04.11.2025

DEMAND NOTICES

UNDER THE PROVISIONS OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 ("the Act") AND THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 ("the Rules") The undersigned being the Authorized Officer of SMFG India Home Finance Co. Ltd. (hereinafter referred to as SMFGH) under the Act and in exercise of the powers conferred under Section 13(12) of the Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice on the date mentioned against account and stated herein calling upon to repay the amount mentioned in respective notice(s) within 60 days from the date of receipt of the said notice. The undersigned reasonably believes that borrower(s) are avoiding the service of the demand notice(s), therefore the service of notice is being effected by affixation and publication as per Rules. The contents of Demand Notice(s) are extracted herein below:-

Sr. No.	Loan Account No. & Name of the Borrower / Co-Borrowers / Mortgage Holders as the case may be	Description Of Secured Assets / Mortgage Property	Date of Demand Notice U/s 13 (2) & Total O/s
1	1. Aftab Ahmad 2. Shahnaf Aftab Add : - Aftab Ahmad S/O Mumtar Ahmad Add-1367 Gali No. 15, Rajgarh Gandhi Nagar New Mustafabad Delhi-110094	All The Piece And Parcel Of Property Area Measuring 184 Sq. Yds Flat Bearing No-F2-On Ground Floor (Hereinafter Referred To As The Said Plot) Built On Property Bearing No-61-100, Paltan, Kharsa No-1308, Situated In B-Ground, Flyash Enclave, Village, Lohi Pargana & Tehsil-Lohn, Distt. Ghazabad U/P. Boundary Plot No. B-160 On Which The Sale Plot Is Constructed, East- Plot No. W101, West-Plot No. B59, North-Plot Digan, South- 49.5 Sq. Yds.	14.10.2025 Rs. 17,28,084.84 (Rs. Seventeen Lakhs Twenty Eight Thousand Eighty Four Only) as on 09.10.2025 NPA Date: 05.10.2025
2	1. Aftab Ahmad 2. Seema Sharma Add : - Smt. Satya Parvati H/O 111 Krishna Nagar New Sec. Global School, Near Roadstar Pradesh 201001	All The Piece And Parcel Of Property Area Measuring 49.5 Sq Yds, i.e. 91.97 Sq. Mtrs. residential Freehold Plot Out Of Kharsa No. 1308, Situated At Village Ghazabad, Pargana Dasmia, Tehsil & District Ghazabad, U/P North- 17 Feet East - 12 Feet West, Plot East- 25 Feet Road, West - Other Plot	14.10.2025 Rs. 36,88,836.31 (Rs. Thirty Six Lakhs Eighty Eight Thousand Three Hundred Thirty Six & Paise Thirty One Only) as on 09.10.2025 NPA Date: 05.10.2025
3	1. Dishaad Kudy 2. Farzana Dishaad Add : - S/O Kudy Add-576 Ward No 01 Yashen Garh, Ghosia, Dasmia Adhyam Nagar Ghazabad 201015	All The Piece And Parcel Of Property Of Area Measuring 101 Sq. Yds, i.e. 91.97 Sq. Mtrs. residential Freehold Plot Out Of Kharsa No. 1302 & 1033, Situated At Village Massora, Pargana Dasmia, Tehsil & District Ghazabad, U/P North- 17 Feet Road, South - Other Plot	14.10.2025 Rs. 25,98,462.42 (Rs. Twenty Five Lakhs Ninety Six Thousand Four Hundred Sixty Two & Paise Forty Two Only) as on 09.10.2025 NPA Date: 05.10.2025
4	1. Mohd Farman 2. Shadab Ahmad Add : - S/O Mohd Jalid Dohary No B 27, 1st Floor Dohary New Jhalasindri, Sahelpur North East Delhi 110053	All The Piece And Parcel Of Property Measuring Area -188 Sq Yards I.e. 157.18 Sq Meter Out Of Kharsa No -1131/ Situated At Napura Village Dharoli Khari Pargana & Tehsil Lohi Distt. Ghazabad, U/P North- 17 Feet East - 12 Feet West, Plot East- 25 Feet Road, West- Plot East- 25 Feet Road, South- Road 12 Feet Wide	14.10.2025 Rs. 45,21,513.93 (Rs. Forty Five Lakhs Twenty One Thousand Two Hundred Fifty Three Only) as on 09.10.2025 NPA Date: 05.10.2025
5	1. Sanjay Kumar 2. Pooja Add : - S/O Ashok Kumar Agarwal 2 Sudha Vihar Colony Block Mary Dhanraj Alighor Uttar Pradesh 202001	All The Piece And Parcel Of Property Area Measuring 35 Sq. Yds Residential Flat Bearing No 002. On Ground Floor 167/1 Situated At Rural Built On Plot No. 84, Out Of Kharsa No 167/1 Situated At Vankar Vihar In Block -C Village Chhipya Bujurg, Pargana & Distt. Gautam Budh Nagar East- 26 Ft Wide, West Plot No -86, North-Plot No -83 South -Railway Land.	14.10.2025 Rs. 8,91,031.35 (Rs. Eight Lakhs Nine Hundred Thirty One & Paise Thirty Five Only) as on 09.10.2025 NPA Date: 05.10.2025
6	1. Uthman Vijay Pal 2. Anju Add : - S/O Vijay Pal Add-H No 5908, Sharnagar, Jodhpur Rajasthan 201102	All The Piece And Parcel Of Property Area -165.66 Sq Yards, Plot No. 5908/4, Out Of Kharsa No 528 Situated At Sardulnagar Jodhpur, Pargana & Tehsil Lohi, Distt. Ghazabad.	14.10.2025 Rs. 21,90,341.24 (Rs. Twenty One Lakhs Ninety Nine Thousand Three Hundred One & Paise Forty One Only) as on 09.10.2025 NPA Date: 05.10.2025
7	1. Aftab Ahmad 2. Naveen Agarwal 3. Neha Agarwal Add : - S/O Pradip Singh, Sector 29, Ghazabad Plot No A 56 Flat No 5A, Ground Floor Shalimar Extension 2 Ghazabad.	All The Piece And Parcel Of Property Area Measuring -102.19 Sq M I.e. 1100 Sq Feet Flat Plot No. -5a At Ground Floor H.Ig With Road Out Plot No A-56 On Apartment Shalimar Ground Ext-2, Village, Pargana Lohi, Tehsil and Distt. Ghazabad (U.P.) East- Plot No -A-57, North-Road, West- Plot No A-55, South -Service Lane.	14.10.2025 Rs. 24,32,578.78 (Rs. Twenty Four Lakhs Thirty Two Thousand Five Hundred Eighty Eight Only) as on 09.10.2025 NPA Date: 05.10.2025
8	1. Aftab Ahmad 2. Vishu Karwal 3. Pushpa Raj Add : - S/O Shiv Kumar Karwal Add- 175, Ground Floor, Shalimar Ground Extension 2 Ghazabad 201005	All The Piece And Parcel Of Property Area Measuring 1272 Sq Feet I.e. 118.17 Sq. Mtrs. Freehold Residential Built Upon Entire Plot Front Side With Road Right, Built On Plot No -173, Block B, Situated At Shalimar Ground Ext-2 Habast Village Pargana, Pargana, Lohi, Tehsil & Distt. Ghazabad U/P East- 12 Feet Road, West-Plot No 173 Block B, North-Road 40 Feet Wide, South Service Lane.	14.10.2025 Rs. 65,32,51.18 (Rs. Sixty Five Lakhs Twenty Four Thousand Four Hundred Eighty One & Paise Eighteen Only) as on 09.10.2025 NPA Date: 05.10.2025
9	1. Aftab Ahmad 2. Ashish Choudhary 3. Reha Singh Add : - S/O Rajendra Singh, R/O Mohali Krishna Nagar, Near Railway Station Bhopal, Distt. Semhar, Morabadi Up, Pin-244410	A Freehold Residential Plot, Admeasuring 100 Sq.Yard I.e. 83.61 Sq. Meter, Out Of Kharsa No. 7878, Situated At Village Bhopal Behar Chauri Tehsil Chandaula, Distt. Sambhal Up, Muzaffi & East : Road 14 Ft Wide, West : Plot Of Rajeev Kumar, North : House Of Bragesh , South : House Of Pinki Ram.	14.10.2025 Rs. 28,37,705.78 (Rs. Twenty Eight Lakhs Seventy Five Thousand Three Hundred Seventy & Paise Seventy Only) as on 09.10.2025 NPA Date: 05.10.2025
10	1. Aftab Ahmad 2. David Dhan Ram 3. Dhan Ram 4. Gurnel Singh 5. Sinder, S. Manta Devi Add : - S/O Dhan Ram, Mania Kote(283), Yamunagar, Haryana-151002.	All The Piece And Parcel Of The Property Measuring 1 Marla, Being 1/4 Share Out Of 4 Marla, Comprised In Khehwa(Khatron) No. 84/1202 Kharsa No. 84/1202 (O-4), Situated At Village Bhispat, Tehsil -Bhispat, District -Yamunagar, Recorded In The Name Of Shri Dhan Ram And Shri Gurnel Singh Both Sons Of Late Jagan Mohan, Vide Regd. Sale Deed No. 19-12-1987 Bounded as Under-East-Property Of Mohan Lal, West-Property Of Bhagwan Devi, North-Sadhaura Road, South-Property Of Bhagwan Devi.	14.10.2025 Rs. 19,07,086.17 (Rs. Nineteen Lakhs Seven Thousand Eighty Six & Paise Seventy Only) as on 09.10.2025 NPA Date: 05.10.2025
11	1. Aftab Ahmad 2. Javed Khan 3. Reshma Javed Khan Add : - S/O Iqbal Khan, Village Mohi, Mandla (333), Yamunagar, Haryana-151533.	All The Piece And Parcel Of The Property/ House Measuring Area 310 Sq. Yards, i.e. 0-10 Marla Being 5172 Share Out Of 17 Kanal 04 Marla , Comprised In Khehwa(No. 7133)-No. 2, Kharsa No. 22/2224(O-4), 332 (2-O), 8 (K-8) And 22/291 (K-10) - 2, As Per Jamnamouda For The Year 2019-2019, Hs No-138, Situated At Mouja Mandoli, Tehsil Jagadhari, District Yamunagar Recorded In The Name Of Javed Khan S/O Iqbal Khan As Per Sale Deed Bearing Wazir, Wazir No. 1040 Dated 09-05-2022, Bounded As Under-East-Road, West-Property Of Rehmannd, North-Property Of Other Owner, South-Property Of Rehmannd.	14.10.2025 Rs. 19,07,086.17 (Rs. Nineteen Lakhs Seven Thousand Eighty Six & Paise Seventy Only) as on 09.10.2025 NPA Date: 05.10.2025
12	1. Aftab Ahmad 2. Narayan Singh 3. Santhosh Devi 4. S/O Bhagrat Ram, Ratika (76), Kamal, Near Bijl Ghana, Asandha, Haryana-126039.	All The Piece And Parcel Of The Property Measuring Area 4 Marla, Being 454 Share Out Of 2 Kanal 14 Marla, Comprised In Khehwa No. 2576, Khatrio 3813, Muramba No. 174, Kila No. 21/2 (2-14), Jambafard For The Year 1967-68, Situated At Asandha, District Karnal Vide Regd. District Karnal Vide Regd. No. 15-12-1987 Dated 25-11-2003 Recorded In The Name Of Shri. Narayana Singh S/O Sh. Bhagrat Ram, Bounded as Under-East-Kancharji Lal, West-Champani Lal, North-Narayan Lal, South-Richpal Lal.	14.10.2025 Rs. 10,25,111.71 (Rs. Ten Lakhs Twenty Five Thousand Two Hundred Eleven & Paise Eleven Only) as on 09.10.2025 NPA Date: 05.10.2025
13	1. Aftab Ahmad 2. Rajpal Kumar 3. Rajpal Fakir Chand 4. Rakesh Devi 5. Suresh Devi Add : - S/O Fakir Chand, Panwala, Po-Fatehpur, Jagadhari, Yamunagar, Haryana-D-2176, Ward No-2, Yamunagar, Haryana-152001.	All The Piece And Parcel Of The Property Area Of 15 Kanal 1 Marla 5 Sarsa, Which Is 19042736 Share Out Of 15 Kanal 4 Marla, Comprised In Khehwa No. 2576, Khatrio No. 102, Kharsa No. 20 / 14 (2-10) And Khatrio No. 103 Kharsa No. 103, Situated At 15 (8)- Kote, 1/2, Situated At Panwala Tehsil Jagadhari District Yamunagar As Per Regd. Transfer Deed 9419 Dated 15/12/18 Recorded In The Name Of Smt. Suresh Devi W/O Dr. Poo Kumar And Rekha Ram W/O Jai Pal, Bounded as Under-East-Bajaj Sahb, West-Palka Chohan, North-Gullu, South-Sr. Sumar Chohan & Jambafard, North-Sr. Shiv Singh.	14.10.2025 Rs. 21,15,948.45 (Rs. Twenty One Lakhs Fifteen Thousand Nine Hundred Ninety Four & Paise Forty Five Only) as on 09.10.2025 NPA Date: 05.10.2025
14	1. Aftab Ahmad 2. Navita Sandeep Kumar 3. Raj Bata Add : - S/O Rajendra Singh, 293, Village-Saipur, Kharkhoda, Sonapat, Near Post Office, Sonapat-134202	All The Piece And Parcel Of The Property Measuring 9 Marla 8 Sarsa , Which Is 962820 Share Out Of 1 Kanal 8 Marla , Comprised In Khehwa No. 66 Min, Khattha No. 10, Kharsa No. 10/16 (2-10), 197 (1-4), Kite, 2, Jambafard For The Year 2001/2010, Situated At Rakha Saipura, Tehsil- Kharkhoda, District Sonapat Recorded In The Name Of Smt. Suresh Devi W/O Poo Kumar And Rekha Ram As Per Transfer Deed No. 1025 Dated 07/06-2024, Bounded as Under-East- Government Veterinary Hospital, West- Sachdua Jaisulali Road, North-Plot Of Mahender, South-Delhi Road.	14.10.2025 Rs. 48,73,441.56 (Rs. Forty Eight Lakhs Seventy Three Thousand Four Hundred Forty One & Paise Fifty Six Only) as on 09.10.2025 NPA Date: 05.10.2025
15	1. Aftab Ahmad 2. Rajat Ratanayyar 3. Rajat Ratanayyar 4. S/O Raj Ratanayyar, 2504, Ganti Kheri(242), Ganti Kheri, 281101	All The Piece And Parcel Of The Property/Shop Measuring Area 125 Sq. Yards, Which Is 2/65 Marla Being 12/6 Share Out Of 2 Kanal 13 Marla Comprised In Khehwa No. 50 Khatrio No. 58 Muramba No. Kilo No-39/19/2 And 2.22 Marla Being 40918 Share Out Of 2 Kanal 1 Marla Comprised In Khehwa No. 51 Khatrio No. 59 Muramba No. Kilo No-39/19/2, Jambafard For The Year 2002/21, Situated At Ganti Kheri Tehsil Gansar District Sonapat Recorded In The Name Of Shri Ashish Kiyagi S/O Sh. Rajnarayan, Vide Regd. Transfer Deed No. 3378 Dated 27-12-2022, Bounded as Under-East-S/O Shiv Kumar, West-Plot Of Vikas Tyagi, North-Railway Road, South-Road.	14.10.2025 Rs. 30,57,715.57 (Rs. Thirty Lakhs Seven Thousand Seven Hundred Seventy Five & Paise Fifty Five Only) as on 09.10.2025 NPA Date: 05.10.2025
16	1. Aftab Ahmad 2. Ashok Kumar 3. S/O Madhura, House No 526, Anjar, Rajnagar, Kabi Raj, Near, Haryana Sahel, Punjab-123103.	All The Piece And Parcel Of The Property Measuring 450 Sq Yards, Comprised In Khehwa No-205 Min, Khattha No-955(1/1-14), 965(3-9), 985(1-1), Kite-3, Bkgda 5 Bkgda 11 Bkgda Ka 190/3820 Shita Bkda 10 Bkwasi And Khatrio No. 50 Khatrio No. 58 Muramba No. Kilo No-39/19/2, 494(6-6), 951(4-7), 952(4-1), 953(3-18), 956(6-15), 958(2-11), 960(2-5), 961(4-7), 962(3-0), 963(1-9), Kite-18, Kite-18, Bkgda 7 Bkgda 18/26820 Shita Bkda 10 Bkwasi And Khatrio No. 50 Bkgda 10 Bkgda 206 Salam Khatrio Kite-22, Bkgda 4 Bkgda 16 Bkgda Ka 190/3820 Bkgda Bkda 4 Bkgda 1 Bkgda 13 Marla Bkgda 10 Bkgda	